



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
26	WA/304/2024 AT 10:30 A.M	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
27	WITH WA/276/2024	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, FOREST
- FOR ORDERS -				
28	PIL/14/2024 FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 18/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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21)	MR. M SARANIA	18-12-2024	To	18-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	WP(C)/5089/2023 B/O	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MR. I H SAIKIA MS. R DEKA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, EDU SC, G U
	WITH I.A.(Civil)/3002/2023 in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
58	WITH WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, HIGHER EDU GA, ASSAM MR. B K BHAGAWATI (r-7) MR. D SARMAH (r-6) MR B S DEKA (r-7) S. J. SAHARIAH (r-6)
	WITH I.A.(Civil)/1603/2023 in WP(C)/1873/2023	TARUN CH. BHAGABATI Versus PROJECT CHAMATA EDUCATIONAL SOCIETY AND 6 ORS.	MR. B K BHAGAWATI	SC, HIGHER EDU MR. S C KEYAL GA, ASSAM
	WITH I.A.(Civil)/2040/2023 in WP(C)/1873/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C KEYAL	SC, HIGHER EDU GA, ASSAM
MOTION				
59	WP(C)/6434/2024 PART-HEARD, FIXED AS FIRST ITEM	DR. JANIFA KAIFEE AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/3959/2024 in WP(C)/6434/2024	DR NAZMUL ISLAM SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALOM	SC, HEALTH

60	WP(C)/4606/2024 B/O	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	GA, ASSAM SC, SEC. EDU.
61	WP(C)/4924/2024 FIXED	PRADIP KUMAR MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
62	WP(C)/6754/2024 FIXED	ZABIAN FARHIN CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, G U
63	WP(C)/6817/2024 B/O	SMTI SUNITA KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, SEC. EDU.
<u>ADMISSION</u>				
64	WP(C)/825/2023 B/O	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
65	WP(C)/4362/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
66	WP(C)/6661/2024 B/O	ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS.	MR. R BORA MS R MEDHI	MR. S S ROY DY.S.G.I.
<u>ORDERS</u>				
67	WP(C)/4250/2023 B/O	DIPSIKHA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA MR N SARMA	SC, RMSA MR. N DEKA(r-3) MR. M GOGOI (r-3) MS E CHOUDHURY(r-3) MR B GOGOI, SC, RMSA SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./3675/2024 FIXED	NARAYAN DEY Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA	PP, ASSAM
58	Bail Appln./3857/2024 FIXED	CHRISTOFER JOSE @ CRISTOFER JOSE Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA MR. S CHOUDHURY	PP, ASSAM
MOTION				
59	AB/3339/2024 B/O	RABI JAISWAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
61	Bail Appln./2616/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
62	Bail Appln./3684/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAIN	PP, ASSAM
63	Bail Appln./3687/2024 WITH OFFICE NOTE, FIXED	BIBEK SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
64	Bail Appln./3689/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
65	Bail Appln./3817/2024 WITH OFFICE NOTE, FIXED	SADDAM HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
66	Bail Appln./3842/2024 FIXED	MUNIR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA J SINGPHO A GHOSAL	PP, ASSAM

BAIL HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/6730/2024 FIXED	RITA SAIKIA Versus RESERVE BANK OF INDIA AND 6 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
47	WP(C)/6818/2024 B/O	MONOJ DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR M.J. BHARALI	GA, ASSAM SC, FISHERY SC, AFDC
48	WP(C)/6823/2024 B/O	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY	SC, FOREST
49	WP(C)/6834/2024 B/O	RIJUMONI HAZARIKA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
50	WP(C)/6839/2024 B/O	MINJUMONI DEHINGIA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
51	WP(C)/6840/2024 B/O	PROTEEM BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
ORDERS				
52	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)

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BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	Crl.A./432/2024 B/O	MANOB GAM @ MANAV GAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/1253/2024 in Crl.A./432/2024	MANOB GAM @ MANAV GAM Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
20	Crl.A./433/2024 B/O	MOSLEM UDDIN @ MALOM AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH	PP, ASSAM
	WITH I.A.(Crl.)/1255/2024 in Crl.A./433/2024	MOSLEM UDDIN @ MALOM AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. M HUSSAIN MR. V A CHOWDHURY MR A.K. MOLLAH	PP, ASSAM

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**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R.SURANA AND HONOURABLE
MR. JUSTICE A.D. CHOUDHURY.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/6832/2024 B/O	ABBAS ALI @ ABBAS ALI MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MD I H LASKAR MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/6843/2024 B/O	HAMIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/6844/2024 B/O	TAIYB ALI @ TAIYAB ALI @ TOYAB ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
33	WP(C)/2395/2020 FIXED	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/5717/2024 B/O	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/5722/2024 FIXED	ABDUL KHALEK @ A. KHALEK Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/5979/2024 B/O, WITH LCR	SUKUR MIAH Versus UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

WITH
[I.A.\(Civil\)/3511/2024](#)
in WP(C)/5979/2024

SUKUR MIAH
Versus
UNION OF INDIA AND 6 ORS

MR. S B LASKAR
MR. A S TAPADER
MR. H A LASKAR
MR M AHMED

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

ORDERS

37 [Crl.A./96/2024](#)
FIXED, WITH LCR, WITH
ADMINISTRATIVE ORDER OF
HONOURABLE THE CHIEF
JUSTICE.

NAREN DEKA
Versus
THE STATE OF ASSAM AND ANR.

MR F HAQUE
MR A ISLAM
MR. S K M ALOMGIR

MS. S SARMA(R-2)
MR. R SARMA(R-2)
MR. A DHAR, AMICUS
CURIAE(R-2)
MR. A. K. SARMA(R-2)
PP, ASSAM
J A MONDAL(R-2)

WITH
[I.A.\(Crl.\)/315/2024](#)
in Crl.A./96/2024

NAREN DEKA
Versus
THE STATE OF ASSAM AND ANR.

MR F HAQUE
MR A ISLAM
MR. S K M ALOMGIR

MR. A DHAR,AMICUS
CURIAE(R-2)
PP, ASSAM

38 [I.A.\(Civil\)/3606/2024](#)
CAVT. NO.10562/024,
B/O
in WA/13585/2024

GAURAV UPADHYAY
Versus
THE STATE OF ASSAM AND 7 ORS

MR. K N CHOUDHURY
MR. K P PATHAK
MR BHARGAV DAS

GA, ASSAM
G. GOSWAMI
MR H K NATH
MR J BORAH
SC, WPT AND BC
FOR CAVEATOR

WITH
[WA/13585/2024](#)
(Filing Number)

GAURAV UPADHYAY
Versus
THE STATE OF ASSAM AND 7 ORS

MR. K P PATHAK

39 [WITH](#)
[WA/388/2022](#)

GAURAV UPADHYAY
Versus
THE STATE OF ASSAM AND 6 ORS. B

MR. K N CHOUDHURY
MS. A VERMA
MR. N J KHATANIAR

MR. K GOSWAMI (R6)
MR. P HAZARIKA (R-5)
R SARMAH (R6)
MR H K NATH (R6)
MR J BORAH (R6)
P. BORAH (R-5)
P. BORAH (R-5)
SC, WPT AND BC

40 [I.A.\(Civil\)/3942/2024](#)
B/O
in WP(C)/652/2019

FULJAN NESSA
Versus
THE UNION OF INDIA AND 5 ORS

MR. S A AHMED
MR. S A AHMED

SC, NRC
DY.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

WITH
[WP\(C\)/652/2019](#)

FULJAN NESSA
Versus
THE UNION OF INDIA AND 5 ORS

MR. S ISLAM
MR. S A AHMED
MR A HAWARI
MR F A AHMED
A. KHANAM

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
67	WP(C)/4703/2024 FIXED	JUSNARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA MR A IKBAL	GA, ASSAM SC, APDCL
68	WP(C)/5804/2024 FIXED	DR. MRIDU PABAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. B CHAKRABORTY MR. D K BAIDYA SC, HEALTH
WITH				
69	WP(C)/5645/2024	MRIDU PABAN NATH Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, HEALTH
70	WP(C)/6708/2024 FIXED	MRINALI SAIKIA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
71	WP(C)/6715/2024 FIXED	MANOJ KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D. SC, FINANCE
72	WP(C)/6801/2024 B/O	SHEIKH HASINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM
73	WP(C)/6808/2024 B/O	AJIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS.	MR. R BORA MS R MEDHI	DY.S.G.I.
74	WP(C)/6819/2024 B/O	PRASANNA JYOTI BORTHAKUR AND ANR Versus THE STATE OF ASSAM AND 15 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
75	WP(C)/6824/2024 B/O	PRAPRITY DUTTA GOGOI AND ANR Versus THE STATE OF ASSAM AND 15 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
76	WP(C)/6833/2024 B/O	SMTI. RANUMAI TAMULI Versus THE STATE OF ASSAM AND 7 ORS	MR F HAQUE MR A ISLAM	GA, ASSAM

77	WP(C)/6849/2024 B/O	NANDESWAR HAZARIKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
ADMISSION				
78	WP(C)/7305/2022 FIXED	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
WITH				
79	WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
80	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
WITH				
	I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
81	WP(C)/6331/2024 FIXED	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM
ORDERS				
82	WP(C)/4885/2024 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
54	WP(C)/3665/2023 AT 2:00 P.M.	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
	WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI	SC, GHC
ADMISSION				
55	WP(C)/1354/2019 B/O	JUNALI SAIKIA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D SAIKIA	GA, ASSAM
56	WP(C)/4940/2022 FIXED	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
57	WP(C)/7876/2022 FIXED	BASANTA KUMAR HALOI Versus THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE
BAIL HEARING (BA)				
58	Bail Appln./1564/2024 WITH CASE RECORD (SCANNED COPY), FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
59	Bail Appln./1868/2024 WITH CASE RECORD(SCANNED COPY)	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
ORDERS				
60	I.A.(Civil)/3692/2023 IN Cont.Cas(C) 475/2018(D/O), FIXED in Cont.Cas(C)/475/2018	CHANDANA KOCH, Versus SRI P ASHOK BABU, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2)

	WITH MC/89/2023	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
61	I.A.(Civil)/3484/2024 FIXED in WP(C)/3820/2024 WITH WP(C)/3820/2024	KUSHAL KUMAR PACHANI Versus THE STATE OF ASSAM AND 14 ORS	MR. S HAZARIKA	SC, SEC. EDU.
	WITH WP(C)/3116/2024	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU.
62	I.A.(Civil)/2345/2024 in WP(C)/3116/2024 WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/2345/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/3696/2024 in WP(C)/3116/2024	BINESH BASUMATARY AND 11 ORS Versus THE STATE OF ASSAM AND 26 ORS	MR. S HAZARIKA K BHARALI	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.
63	WP(C)/3949/2024 WITH WP(C)/4017/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
64	WP(C)/4017/2024 WITH WP(C)/4018/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
65	WP(C)/4018/2024 WITH I.A.(Civil)/3609/2024 in WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/3609/2024 in WP(C)/4018/2024	RUNIMA SALOI DAS AND 8 ORS Versus THE STATE OF ASSAM AND ORS	MR. S HAZARIKA	GA, ASSAM SC, SEC. EDU.
66	WP(C)/4019/2024 WITH I.A.(Civil)/3708/2024 in WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/3708/2024 in WP(C)/4019/2024	JAGAT HATIMURIA AND ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, EDU
67	WP(C)/4021/2024 WITH WP(C)/4022/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
68	WP(C)/4022/2024 WITH WP(C)/4024/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
69	WP(C)/4024/2024 WITH WP(C)/4041/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
70	WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.

WITH
[I.A.\(Civil\)/3486/2024](#)
in WP(C)/4041/2024

BEAUTISIKHA DEVI AND ORS
Versus
THE STATE OF ASSAM AND ORS

MR. S HAZARIKA

SC, ELEM. EDU
MR. B PURKAYASTHA
SC, SEC. EDU.

71 **WITH**
[WP\(C\)/4165/2024](#)

INTAZ ALI MONDAL AND 3 ORS.
Versus
THE STATE OF ASSAM AND 6 ORS

MR. M U MAHMUD
MR. M ALI
MR J. ISLAM

GA, ASSAM
SC, SEC. EDU.

WITH
[I.A.\(Civil\)/3667/2024](#)
in WP(C)/4165/2024

MAHIR UDDIN AHMED AND 10 ORS
Versus
INTAZ ALI MONDAL AND 10 ORS.

MR H R CHOUDHURY

GA, ASSAM
SC, SEC. EDU.

72 **WITH**
[WP\(C\)/4235/2024](#)

NABIN CHANDRA DAS AND 8 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. B PURKAYASTHA
MR. S SUTRADHAR
J.P. BARUAH

SC, SEC. EDU.

73 **WITH**
[WP\(C\)/4461/2024](#)

ISHA RANI KALITA AND 6 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. B PURKAYASTHA
MR. S SUTRADHAR
J.P. BARUAH

SC, SEC. EDU.

74 [WP\(C\)/4759/2024](#)
FIXED

ZIAUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM AND 2 ORS

MR. U SAIKIA
MR. Z ISLAM

SC, P AND R.D.
GA, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
55	WP(C)/6821/2024 B/O	NATWAR KUMAR JALAN Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
56	WP(C)/6827/2024 B/O	PARTHO SARATHI CHOUDHURY AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
57	WP(C)/6829/2024 B/O	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
58	WP(C)/6830/2024 B/O	JANA SING RONGHANG AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
- FOR ORDERS -				
59	WP(C)/6119/2024 B/O	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	SC, GMC
BAIL HEARING (BA)				
60	Bail Appln./1578/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

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21)	MR. M SARANIA	18-12-2024	To	18-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/3294/2024 FIXED	EMRAN AHMED Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
54	AB/3342/2024 B/O	MR PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
55	AB/3343/2024 B/O	MR PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
56	AB/3344/2024 B/O	PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
57	AB/3345/2024 B/O	PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
58	AB/3346/2024 B/O	PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ADMISSION				
59	Crl.A./417/2024 B/O	SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/1211/2024 in Crl.A./417/2024	SAHJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
60	Crl.Rev.P./510/2024 FIXED	PRABHAT GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH	
	WITH I.A.(Crl.)/1257/2024 in Crl.Rev.P./510/2024	PRABHAT GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH	
BAIL HEARING (BA)				

61	Bail Appln./3528/2024 B/O	MD ANOWAR KHAN Versus THE STATE OF ASSAM	MR H SARMA MR. U K GOSWAMI MR. S MUNIR MR. S RANA MR A K RAI MR B YADAV	PP, ASSAM
62	Bail Appln./3743/2024 WITH OFFICE NOTE, FIXED	ABID JOYNALUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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21)	MR. M SARANIA	18-12-2024	To	18-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
38	WP(C)/1916/2023	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
39	WP(C)/1589/2024	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
MOTION				
40	CRP(IO)/533/2024 B/O	MRS. SARBANI RAHA ANEJA Versus APURBA MANDAL AND 6 ORS	MR. S BANIK MS F BEGUM	
	WITH I.A.(Civil)/3972/2024 in CRP(IO)/533/2024	MRS. SARBANI RAHA ANEJA Versus APURBA MANDAL AND 6 ORS	MR. S BANIK MS F BEGUM	
ORDERS				
41	I.A.(Civil)/3859/2024 BY SLIP in CRP(IO)/462/2024 WITH CRP(IO)/462/2024	SANJAY KR PAUL AND ANR Versus AROBINDA PAUL AND 3 ORS	MR F U BARBHUIYA MS S DAS MS S DAS	
		SANJAY KR PAUL AND ANR Versus AROBINDA PAUL AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
42	I.A.(Civil)/3960/2024 WITH LCR, B/O in MACApp./463/2024 WITH MACApp./463/2024	GITA PURKAYASTHA Versus UNITED INDIA INSURANCE COMPANY LTD		MR. K K BHATTA
		UNITED INDIA INSURANCE COMPANY LTD Versus GITA PURKAYASTHA	MR. K K BHATTA	MR. M TALUKDAR (R-1)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
57	I.A.(Civil)/3971/2024 (CONNECTED WITH ITEM NO 31 IN THE DAILY LIST), B/O in WP(C)/8309/2022	ASSAM POWER DISTRIBUTION COMPANY LTD Versus KALICHARAN MANDAL AND ORS	MR K P PATHAK MR. K P PATHAK	MS. B S GOYAL SC, REVENUE
ADMISSION				
58	WP(C)/6360/2022 FIXED	PAWAN KUMAR JALAN Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	GA, ASSAM SC, REVENUE
WITH				
59	WP(C)/4851/2020	SABITRI TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
WITH				
60	WP(C)/4855/2020	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S KHOUND MR D KHAN	GA, ASSAM SC, REVENUE
61	WP(C)/2840/2023 FIXED	DIPAK RANJAN PAUL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P- 2,3,4,5) H YEASMIN (P-2,3,4,5)	GA, ASSAM MR. S DUTTA (R-4 & R-5) MS S MOCHAHARI SC, S.M.B.
62	WP(C)/4631/2023 FIXED	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
WITH				
63	Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
WITH				
64	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
WITH				
	I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	

65	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
66	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
ORDERS				
67	WP(C)/1391/2014 FIXED	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA GA, ASSAM MR. P J PHUKAN MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
68	Review.Pet./206/2024 WP(C) 3585/2024(D/O), FIXED	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ORS Versus M/S. BARKATAKI PRINT AND MEDIA SERVICES AND ORS	MR. S C KEYAL M DEKA K JAIN	
HEARING				
69	WP(C)/2087/2017 FIXED AT 2:00 P.M.	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
41	I.A.(Civil)/2099/2020 B/O in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R ALI FOR CAVEATOR
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	
42	I.A.(Civil)/3665/2023 B/O in RSA/13907/2023	A GONI @ MD GONI AND ANR. Versus ON THE DEATH OF AKRAM HUSSAIN @ AKRAM ALI HIS LEGAL HEIRS SAHIRA KHATUN AND ORS.	MR. M U MAHMUD MR. A GONI MRS. M SAIKIA MR S H MAHMUD MR S ISLAM TOSLIMA BEGUM	MR. N ALAM MR K JAIN MR A K SHARMA
	WITH RSA/13907/2023 (Filing Number)	A GONI @ MD GONI AND ANR. Versus ON THE DEATH OF AKRAM HUSSAIN @ AKRAM ALI HIS LEGAL HEIRS SAHIRA KHATUN AND ORS. B	MR. M U MAHMUD	
43	CRP(IO)/354/2024 FIXED	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
44	I.A.(Civil)/3964/2024 B/O in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	
	WITH RSA/12775/2023 (Filing Number)	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H	MR. N DHAR	

WITH
[I.A.\(Civil\)/3407/2023](#)

FAZAL ALI
Versus
ASRAB ALI AND ORS

MR. N DHAR
MR. B K SEN
MR A HUSSAIN
N HASAN

45 [I.A.\(Civil\)/3973/2024](#)
B/O
in MACApp./7583/2024

ORIENTAL INSURANCE COMPANY LTD
Versus
SMTI SEROLIN MOMIN @ CHEROLINA
MOMIN AND ORS E

MR. R C PAUL

WITH
[MACApp./7583/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
Versus
SMTI SEROLIN MOMIN @ CHEROLINA
MOMIN AND ORS E

MR. R C PAUL

WITH
[I.A.\(Civil\)/7584/2024](#)
(Filing Number)

ORIENTAL INSURANCE COMPANY LTD
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SMTI SEROLIN MOMIN @ CHEROLINA
MOMIN AND ORS E

MR. R C PAUL

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019.

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HIS LORDSHIP.

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS.

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
15	WP(C)/6840/2015 AT 10:30 A.M.	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
16	Crl.Pet./301/2017 AT 10:30 A.M.	M/S. G.O.B.ENTERPRISE and ANR. Versus PROGRESSIVE MOTORS	MR G BAISHYA MR. A HASAN MS. B BORA	MR. A BHATTACHARYA

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[For Wednesday,18th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R. SURANA AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY RISES AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
12	Bail Appln./3858/2024 FIXED	SRI SAMIRAN DAS Versus THE STATE OF ASSAM	A G CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./3735/2024 FIXED	DR ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR D KALITA H CHOUDHURY	PP, ASSAM
14	Bail Appln./3770/2024 WITH OFFICE NOTE, FIXED	WAJID HUSSAIN @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
ORDERS				
15	I.A.(CrI.)/1220/2024 BA 2970/2024(D/O), FIXED in Bail Appln./2970/2024	CENTRAL BUREAU OF INVESTIGATION Versus MONALISHA DAS	BISWAJIT BARMAN	MR. M SAIKIA

LEAVE NOTE OF ADVOCATES FOR 18/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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21)	MR. M SARANIA	18-12-2024	To	18-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,18th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	Crl.Pet./1411/2024 FIXED	JIABUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./3622/2024 WITH OFFICE NOTE, FIXED	JAMIR ALI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR A RASHID MR. K ISLAM MS S PARVEEN	PP, ASSAM
47	Bail Appln./3761/2024 WITH CASE RECORD (SCANNED COPY), FIXED	IKBAL HUSSAIN BARBHUIYA @ RIPON Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
ORDERS				
48	I.A.(Crl.)/1243/2024 CRL.PET. 1424/2024 (D/O), B/O in Crl.Pet./1424/2024	ABDUL MAZID Versus THE STATE OF ASSAM,	MR N AHMED MR N ISLAM MR. M M ZAMAN	PP, ASSAM
49	Crl.Pet./1429/2024 FIXED	LALMIAH SHEIKH @ LAL MIAH Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
2	Bail Appln./1364/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/12/2024

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 13(SECOND FLOOR)]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./627/2013	SMTI SAAZ BEGUM Versus THE STATE OF ASSAM and ANR	MR.M SARMA MS.I GOHAIN MS.I SARMA	MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA
2	WP(C)/2921/2023	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
WITH				
3	WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
WITH				
4	WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
DELIVERY OF ORDER				
5	WP(C)/1484/2024 CAVT. NO.01302/024,	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
TO BE SPOKEN TO				
6	WP(C)/6204/2017	M/S MANIK CHAND AND SONJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE

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